

(ii) Need to extend long distance trains upto Jamnagar, Dwarka and Okha in Gujarat

SHRI CHANDRESH PATEL (Jamnagar) : Mr. Deputy Speaker, Sir, Dwarkadheesh temple is the world famous temple where Lord Krishna ruled and where his friend Sudamaji, after meeting him, had presented rice with great affection and where his Shankaracharya's peeth is situated. All the three wings of the defence forces of our country are located in Jamnagar district of Gujarat. Lakhs of people visit Dwarka every year from India and abroad for pilgrimage. However, there is no long distance train for Jamnagar, Dwarka and Okha.

All long distance trains from Puri, Bhopal, Trivandrum and other places either terminate at Ahmedabad or Rajkot. The demand for extending these trains upto Jamnagar, Dwarka and Okha is being made for many years by the local people, different organisations, people's representatives and the Government of Gujarat. In spite of that, none of these long distance trains has been extended to these places as a result of which lakhs of people are facing difficulties

Therefore, the Union Government is requested that the long distance trains should be extended upto Jamnagar, Dwarka and Okha.

(iii) Need to Develop Dhenkanal-Kamakhyanager, Kamakhyanager-Kaliahata via Kankadabad, Nudurpuda-Narayanpur and Narayanpur-Keonjhar Roads into National Highways

[English]

SHRI K.P. SINGH DEO (Dhenkanal) : An alignment exists between the district headquarters of Dhenkanal on National Highway No. 42 which is only 35 kms. from the Calcutta-Madras National Highway No. 5 and Keonjhar, the district headquarter town of Keonjhar on the National Highway No. 6, that is the Calcutta-Bombay Highway in Orissa, the distance of which is only 135 kms.

Dhenkanal-Angul-Talcher on the National Highway No. 42 is fast developing into an industrial area with the establishment of National Aluminium Company, Smelter and Captive Power Plant, the Fertilizer Plant, the NTPC Super Thermal Plant, Mahanadi Coal Fields and also the areas of Chendipada. Similarly, Keonjhar, which is in the heart of the iron ore bauxite and dolomite deposits is gradually developing with the charge Chrome Plant and the proposed second steel plant. Apart from reducing the distance between Dhenkanal industrial area and Keonjhar industrial area by 100 kms., it will open up the rich mineral bearing area, comprising of Chromite and iron ore. It will

also lead to development and economic activity in the entire tribal area. The tribals, who have been denied the fruits of development even after eight Five Year Plans due to lack of infrastructure like communication, since no railway line exists at the moment will be greatly benefited with the connection of these two district headquarters on the two national highways of Orissa. I request the Union Government that the road Dhenkanal-Kamakhyanager MDR 28 kms, Kamakhyanager-Kaliahata via Kankadabad-CVR-30 kms. Kaliahata-Nudurpuda CVR 48 kms., Nudurpuda-Narayanpur MDR, 12 kms., Narayanpur-Keonjhar SH-5 kms., be developed into a National Highway without any further delay.

(iv) Need to set up a godown of FCI, a Krishi Vigyan Kendra and a sale depot of KRIBHCO and IFFCO in Aurangabad district, Bihar for its around development.

[Translation]

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Sir, Aurangabad district in Bihar is a backward and terrorism affected district. The terrorist activities are increasing here day by day. There is need of development works in the district keeping in view the farmers and labourers of the district.

Not a single godown of FCI, a Krishi Vigyan Kendra and a sale depot of KRIBHCO and IFFCO are available in Aurangabad district and neighbouring districts in Bihar.

Therefore, the Union Government is requested to set up above outlets for around development of Aurangabad district.

(v) Need to clear the pending Irrigation projects of Maharashtra

[English]

SHRI SURESH R. JADHAV (Parbhani) : At present, one major, five minor (State sector) Irrigation Projects viz., Nira Deoghar, Purkabodi, Nanhi, Dahegaon Gondi, Rotha-1 and Hirapur in Maharashtra State are pending with the Government of India for clearance.

Irrigation project works form a very important component of overall development programme of the States. Prolonged delays in project works hamper the pace of development. Considering this, it would be worthwhile to keep the irrigation project works out of purview of Forest (Conservation) Act, 1980.

I request the Central Government to clear the Irrigation Projects of Maharashtra early.